

PATNA HIGH COURT, PATNA

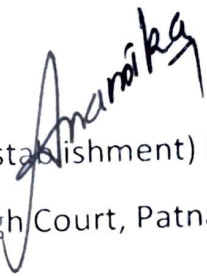
TENDER NOTICE- 12/ 2020-21 (PURCHASE CELL)

Sealed quotations are invited from the bona-fide and reputed registered Firms/ Suppliers/ authorized dealers (having office and after sales/ service located at Patna) for supply of two (02) Heavy Duty Photocopier Machines and two (02) mini Photocopier Machines to this Hon'ble Court.

Terms and conditions-

1. Heavy Duty Photocopier Machine copying speed should be 45-50 ppm with features like DADF, Duplex, Scanner, USB printing, Internet/LAN/ Wi-Fi connectivity etc.
2. Mini Photocopier Machine copying speed should be 20-25 ppm with features like DADF, Duplex, Scanner, USB printing, Internet/LAN/ Wi-Fi connectivity etc.
3. Photocopier Machines with latest/updated/advanced technology would be preferred.
4. The registered Firms/ Suppliers/ authorized dealers must have Office/ Branch and after sales/ service located at Patna.
5. The articles should be in original and good condition.
6. The rate quoted in the tender should be inclusive of GST.
7. The successful bidder will have to pay the security deposit equivalent of 5 % of order value. This amount will be refundable after supply and verification of the articles.
8. The Court reserves the right to accept or reject any or all quotations.
9. GST number and PAN should be furnished in the quotation.
10. Payment will be made through CFMS, not in cash.
11. Defective articles should be replaced immediately by the concerned firm, free of cost.
12. No advance shall be made and the firm shall submit its bill in duplicate at the time of supply of articles.

Each page of bid should be duly signed and stamped by the suppliers. The bid complete in all respect, should be submitted in the Chamber's of the undersigned within ten (10) days from the date of publication on official website of Patna High Court, Patna.


Registrar (Establishment) I/c
Patna High Court, Patna